232	Written Answers to	[RAJYA S	SABHA]	Unstarred Questions
1	2	3	4	5
20.	Punjab	28	27	26
21.	Rajasthan	69	52	47
22.	Sikkim	80	85	60
23.	Tamil Nadu	55	54	48
24.	Tripura	80	67	86
25.	Uttar Pradesh	65	52	36
26.	Uttarakhand	35	42	42
27.	West Bengal	45	31	27
28.	Andaman and Nicobar	29	23	43
29.	Dadra and Nagar Haveli	19	21	NR
30.	Daman and Diu	NR	NR	NR
31.	Goa	28	27	28
32.	Lakshadweep	27	30	43
33.	Puducherry	22	30	25
34.	Chandigarh	NR	NR	NR
	Average	54	47	43

NR-Not reported.

## Old age pension

1819. SHRI DEVENDER GOUD T. : Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Cabinet has recently lowered the age limit for Indira Gandhi National Old Age Pension Scheme;
- (b) if so, the number of additional beneficiaries that would be added to the Scheme;

- (c) the details of the additional outflow; and
- the details of the beneficiaries from Andhra Pradesh during the last five (d) years, year-wise and district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA): (a) to (c) Government has lowered the age limit under Indira Gandhi National Old Age Pension Scheme (IGNOAPS) from 65 years to 60 years w.e.f. 1.4.2011. As a result it is estimated that additional 72.32 lakh persons belonging to households living below poverty line (BPL) would benefit from the decision. The financial implication is Rs. 1736 crore @ Rs. 200/- p.m. per beneficiary.

IGNOAPS is a component of National Social Assistance Programme (NSAP) which is under State Plan. Identification of beneficiaries, sanction and disbursement of benefits under NSAP are done by the State Governments. Districtwise details of beneficiaries are not maintained by this Ministry. The number of IGNOAPS beneficiaries reported by Andhra Pradesh for the last five years and current year are 919230 (2007-08), 919230 (2008-09), 919230 (2009-10), 971709 (2010-11), 1386401 (2011-12) and 1587813 (2012-13) respectively.

## Maintenance of rural roads in Madhya Pradesh

1820. SHRI RAGHUNANDAN SHARMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- whether any proposal from the State Government of Madhya Pradesh regarding repair/renewal/upgradation of rural roads in the State is under Government's consideration;
  - (b) if so, the considered view of Government in this regard; and
- the quantum of funds provided by the Central Government to the State for the above purposes during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA): (a) and (b)

Pradhan Mantri Gram Sadak Yojana (PMGSY) is a Centrally Sponsored (i) Scheme with the objective to provide all-weather road connectivity to all eligible unconnected habitations, existing in the core-network, in rural areas of country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above in plain areas and 250 persons and above in Hill States, Tribal (Schedule V)